

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 717
TO BE ANSWERED ON 4TH FEBRUARY, 2026

PMGKAY IN DAKSHINA KANNADA

717. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a): whether the Government has identified implementation gaps under Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) in Dakshina Kannada particularly cases where eligible beneficiaries were unable to access free foodgrains due to pending e-KYC verification, Point-of-Sale (PoS) device failures or ration card portability issues;

(b): if so, the details thereof and the corrective measures taken by the Government to ensure uninterrupted supply;

(c): whether it is a fact that over 17,000 beneficiaries in Dakshina Kannada are yet to complete their e-KYC and if so, the details regarding the delay and any action has been taken by the Government to resolve the same;

(d): whether complaints regarding irregularities such as denial of ration, delayed delivery or administrative confusion were formally recorded and if so, the corrective actions initiated by the authorities in this regard; and

(e): the steps taken by the Government to ensure quality checks and timely replacement of substandard foodgrains distributed and to prevent recurrence of lapses?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Government has not received any specific grievance or report indicating systemic implementation gaps under the Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) in Dakshina Kannada district, including instances of eligible beneficiaries being unable to access free foodgrains due to pending e-KYC verification, Point-of-Sale (PoS) device failures or ration card portability issues. As on date, 98.72% of beneficiaries in Karnataka have completed e-KYC verification. Further, in the State of Karnataka, 100% ration cards and beneficiaries are Aadhaar-seeded and about 99.4% of Fair Price Shops (FPSs) are fully online, enabling smooth implementation of the scheme.

(b): This Department has advised all States/UTs that no genuine beneficiary is denied foodgrains under PM-GKAY even in cases where temporary issues such as authentication failure or technical constraints arise. Adequate alternative mechanisms and administrative safeguards are in place to ensure uninterrupted supply of entitled foodgrains.

(c): At present, 98.72% of beneficiaries in Karnataka have already completed e-KYC. Further, the State Government has been advised to expedite the completion of e-KYC for the remaining beneficiaries through targeted outreach and facilitation at Fair Price Shops and designated centers to ensure full coverage.

(d): No specific complaint of denial of ration, delayed delivery or administrative confusion has been received. Further, all States/UTs have been advised that no genuine beneficiary/household shall be denied from receiving entitled quota of subsidized foodgrains due to failure of biometric/Aadhaar authentication due to network/connectivity/linking related issues, other technical reasons or proof of biometrics of the beneficiary.

(e): To ensure quality and safety of foodgrains distributed under PM-GKAY, regular quality checks are conducted by teams of the Food Corporation of India (FCI) and the Storage & Research (S&R) division of the Department in accordance with prescribed norms. Foodgrains found to be below the Uniform Specifications are promptly replaced as per laid-down procedures. Further, the Department has formulated and issued Quality Control Manual to uniformly maintain the quality standards of foodgrains from procurement to its distribution to the eligible beneficiaries through various social security programmes of GoI. These measures, along with continuous monitoring, help prevent recurrence of lapses and ensure timely supply of quality foodgrains to beneficiaries.
